IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

## JAIPUR.

T.A. No. 1947/86

Date of Decision: 23.6.93

KUNJ BEHARI LAL

: Applicant.

## VERSUS

UNION OF INDIA & ORS : Respondents.

Mr. K.K. Singh

: Counsel for the applicant.

## CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman Hon'ble Mr. O.P. Sharma, Administrative Member. PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

The learned counsel for the applicant submits that the applicant has already been given promotion and the suit/T.A. has become infructuous and may be dismissed. As prayed by the learned counsel for the applicant, the T.A. is dismissed being infructuous.

> ( O.P. SHARMA ) Administrative Member